



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/694/IB/2017
NAME OF THE PETITIONER(S)	:	AGENCIA COMMERCIAL MARITIMA LOGIST
NAME OF THE RESPONDENT(S)	:	TIERRA FOOD INDIA PVT LTD
UNDER SECTION	:	9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SOY JOSEPH	PCS for Respondent	
2.	K.M. ANAND	COUNSEL FOR OPERATIONAL CREDITOR	

ORDER

Counsels representing both the parties are present. PCS representing the respondent stated that the matter has been settled between the parties and prayed for time to file the memo of settlement. Time is enlarged at request. Put up on 12.01.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc